

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 03, 2016

No. 1140 / Admin. (Services)/2016

Sri **Bachchu Singh**, Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge/ Special Judge, Mainpuri vice Sri Ram Suchit.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mainpuri against the special court created for trying cases under the said Act.

No. 1141 / Admin. (Services)/2016

Sri **Ram Suchit**, Special Judge/ Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge/ Special Judge, Mainpuri vice Sri Lal Chandra-III.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Mainpuri against the special court created for trying cases under the said Act.

No. 1142 / Admin. (Services)/2016

Sri **Lal Chandra-III**, Special Judge/ Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge, Mainpuri.

BY ORDER OF THE COURT,

Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL

No. 287 / Admin. (Services)/2016, Dated: Allahabad: June 03, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judge, Mainpuri .(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

It is also requested that kindly intimate to the Court about the resumption of duties by Sri Lal Chandra-III after availing the medical leave.

7. The Sr. Registrar, High Court, Lucknow Bench, Lucknow.(Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
10. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
11. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (G), High Court, Allahabad
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Deputy Registrar (Admin.), High Court, Allahabad.
15. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
16. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
17. The Section Officer (Admin. C Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Administrative Judge, Mainpuri. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)**